

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 04.08.2022 (THURSDAY)**

**COURT -III**

## **CASES SHALL BE HEARD ONLY IN PHYSICAL MODE**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

**For Orders**

| <b>S. No.</b> | <b>Case No.</b>   | <b>Name of the parties</b>   | <b>Counsel for Appellants</b> | <b>Counsel for Respondents</b>  |
|---------------|---|--|-------------------------------|---|
| 1.            | Comp. App. (AT) (Ins) No. 264 of 2021                         | Shree Gannayak Minerals & Chemicals Through Its Sole Proprietor Manoj Kumar Chourasia Vs. Clavecon (India) Pvt. Ltd. | Naveen Kumar                  | Pankaj Jain   |
| 2.            | Comp. App. (AT) (Ins) No. 337 of 2021                         | Nitin Jain Liquidator PSL Ltd. Vs. Universal Tutorial Pvt. Ltd.  | Aditya Gauri                  | Radhe Agarwal   |
| 3.            | Comp. App. (AT) (Ins) No. 863 of 2021 & I.A. No. 2223 of 2022 | Balmer Lawrie & Co. Ltd. Vs. M/S Transafe Services Ltd. & Ors.   | Shruti Agarwal                | Udit Singh-R1 & R3<br>Nipun Gautam<br>Yogesh  |
| 4.            | Comp. App. (AT) No. 33 of 2020                                | Abhimanyu Singh & Ors. Vs. Brijnadan Industries Pvt. Ltd. & Ors.   | Kartik Rai                    | Iswar Mohapatra<br>Nirmalya Dasgupta-R1-5<br>Siddharth Tandon<br>Saurabh Kalia-R6-7 |

**For Admission (After Notice)**

|    |                                       |   |                       |                               |
|----|---------------------------------------|---|-----------------------|-------------------------------|
| 5. | Comp. App. (AT) (Ins) No. 805 of 2021 | Suniel Hiroo Bharwani Vs. Deepak Advertisement & Marketing & Ors. | Surekha Raman         | Rajat Malu<br>Rahul Totala-R3 |
| 6. | Comp. App. (AT) No. 71 of 2020        | Aster Venture Pvt. Ltd. Vs. Registrar of Companies, Mumbai        | Dr. Ravindra Chingale | Sanjib Kumar<br>Mohanty       |
| 7. | Comp. App. (AT) No. 87 of 2022        | Religare Enterprises Ltd. Vs. Malvinder Mohan Singh & Ors.        | Sandeep D. Das        |                               |

**For Hearing**

|            |  |   |               |  |
|------------|--|---|---------------|--|
| <b>8.</b>  | Comp. App. (AT)<br>(Ins) No. 192 of<br>2021<br><br><b>(PH)</b>   | Indiabulls Asset Reconstruction<br>Company Ltd.<br>Vs.<br>Pawan Kapoor<br><br><b>With</b> | Sumesh Dhawan | Ranjana Roy Gawai<br>Vineet Kumar<br>Pervinder     |
| <b>9.</b>  | Comp. App. (AT)<br>(Ins) No. 55 of<br>2022                       | Pawan Kapoor<br>Vs.<br>Indiabulls Asset Reconstruction<br>Company Ltd. & Ors.             | Gaurav        | Sumesh Dhawan<br>Vatsala Kak                       |
| <b>10.</b> | Comp. App. (AT)<br>No. 322 of 2019                               | Parvinder Singh Sawhney<br>Vs.<br>Sawhney Export House Pvt. Ltd. & Ors.                   | Sonam Anand   | Rajan Sabharwal<br>Parth Bhatia                    |
| <b>11.</b> | Comp. App. (AT)<br>No. 72 of 2020                                | Sark Infraprojects Pvt. Ltd.<br>Vs.<br>Registrar of Companies, West Bengal                | Harshit Goel  | Sanjib Kumar<br>Mohanty<br>Amit Acharya-ROC        |
| <b>12.</b> | Comp. App. (AT)<br>No. 109 of 2020<br>& I.A. No. 2528<br>of 2021 | Kailashchandra Ramgopal Lohiya &<br>Ors.<br>Vs.<br>Vijay Sobhalal Shah & Anr.             | Rakesh Kumar  | Arvind Kumar<br>Gupta<br>Purti Marwaha<br>Gupta-R1 |

**02:00 PM****In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. Barun Mitra, Member (Technical)****For Hearing**

|            |  |   |              |                 |
|------------|--|---|--------------|-----------------|
| <b>13.</b> | Comp. App. (AT)<br>(Ins) No. 665 of<br>2021<br><br><b>(PH)</b> | Axis Bank Ltd.<br>Vs.<br>Shubhkamna Buildtech Pvt. Ltd. | Sharad Tyagi | Nipun Gautam-RP |
|------------|--|---|--------------|-----------------|

**Copy to: -**

- 1. Notice Board**
- 2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)**

**By order of Hon'ble Chairperson**  
-sd/-  
**Registrar**